

Setting up of Petro-Chemical Plants at Baroda

1241. SHRI D. D. DESAI:
PROF. P. G. MAVALANKAR:

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government propose to set up more petro-Chemical plants in addition to the Baroda plant;

(b) if so, the broad features thereof;

(c) whether the comparative economics of expanding the Baroda plant and setting up new plants has been worked out in arriving at this decision; and

(d) if so, fact thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). In addition to IPCL's Petro-chemical complex under implementation at Baroda, proposals for additional plants to manufacture Vinyl Chloride, Polyvinyl Chloride, Acrylates, Propylene Oxide, Propylene Glycol, are under consideration of Government. Another Petro-chemical complex in public sector is being set up at Bongaigaon in Assam, comprising a Xylenes Complex, a DMT Unit and a polyester Fibre Unit.

(c) and (d). This will be considered at the appropriate time.

पंजाब और हरियाणा उच्च न्यायालय में की गई नियुक्तियां

1242. श्री यश वत्त शर्मा : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब और हरियाणा उच्च न्यायालय में अभी गत वर्षों में की गई नियुक्तियों पर उच्चतम न्यायालय के मुख्य न्यायाधीश ने प्रतिकूल टिप्पणी की है; और

(ख) क्या उन नियुक्तियों को निरस्त कर दिया गया ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शक्ति भूषण) : (क) पंजाब और हरियाणा उच्च न्यायालय में हाल के वर्षों में की गई सभी नियुक्तियां उच्चतम न्यायालय के मुख्य न्यायाधीश की सहमति से की गई थीं। सरकार को यह जानकारी नहीं है कि उन नियुक्तियों के किए जाने के बाद मुख्य न्यायाधीश ने कोई प्रति-भूल टिप्पणी की है।

(ख) प्रश्न ही नहीं उठता।

Cost of production of Petrol and other Products

1243. DR. BIJOY MONDAL: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the cost of production including refining and transportation of petrol per litre and other petroleum products per tin or other measure; and

(b) what are the reasons for charging from the users more than double the cost of production of products?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The average cost of production including refining and transportation of petrol per litre and of four other major petroleum products and their retail selling prices at Bombay and Delhi are indicated in the enclosed statement which is being laid on the Table of the House.

(b) The statement showing that there are other elements such as excise duty, sales tax etc. forming part of the end selling prices is laid on the Table of the House. [Placed in Library. See No. LT-465/77]. It is only in case of motor spirit that the retail selling price is more than double the cost of production.